

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.29-IA/845(AHM)2024
in
RCP(IB)/2(AHM)2023
(Old Case C.P. (IB)/131/AHM/2020)

Proceedings under Section 9 IBC

IN THE MATTER OF:

Dayaram G Teli Proprietor of Jagdishwar Trading Co.
V/s
Mangalam Paper Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 04/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :

ORDER

Dispite repeated calls none appears on behalf of the applicant.

Re-list on 19.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)